NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 517/2021 in C.P. (IB)/1392(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2024

NAME OF THE PARTIES:- **Banswara Syntex Limited**
V/s
Samrat Gems Impex Private Limited

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 517 of 2021:- Counsel, Ajit Anekar a/w Siddhant Sawhney appeared for the Applicant through VC, and Counsel, Aarti Suvarna appeared for the Respondent/Corporate Debtor through VC. By consent of the parties list this matter on **02.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

HARSHADA